

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 6234 of 2012**

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Asit Kumar Pandey	.....	Petitioner
<b>Versus</b>		
Jharkhand Gramin Bank & Anr.	.....	Respondents

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner	:	None
For the Respondents	:	Mr. Rajesh Kumar, Advocate

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**05/ 08.07.2020** Heard Mr. Rajesh Kumar, learned counsel for the respondent through V.C.

2. Nobody appears for the petitioner.

3. It has been reported by office that the concerned Advocate on record have given no objection certificate to the petitioner in person. However, no fresh *vakalatnama* has been filed by any of the counsel.

4. With a view to give one more opportunity, put up this case on **31.07.2020**.

5. Let a copy of this order be sent to the petitioner-Asit Kumar Pandey.

**(Deepak Roshan, J.)**

Pramanik/